

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Contempt Case (AT) No.18 of 2019

in

COMPANY APPEAL (AT) NO.75 OF 2019

In the matter of:

Old Lane India Cyprus Fund II Ltd

Appellant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

Mr Abhijit Sinha, Mr Aditya, Mr Mahip Singh, Ms Rimali Batra, Advocates for the appellant.

Mr R. Basant, Mr.Raghav Mehrotra, Advocates for Respondent.

With

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Appellant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

Mr Abhijit Sinha, Mr Aditya, Mr Mahip Singh, Ms Rimali Batra, Advocates for the appellant.

Mr R. Basant, Mr.Raghav Mehrotra, Advocates for Respondent.

ORDER

22.1.2020- Learned counsel for the Respondent seeking adjournment on personal grounds. Learned counsel for the appellant has no objection. Prayer allowed. Let the matter be fixed on **13th February, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn